

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

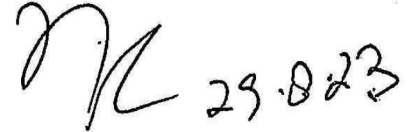
ORDER

The following transfers & postings are hereby made, in official exigency, with immediate effect:-

Sl. No.	Name of PA	From	To
1.	Ms. Renu Sharma EC : 34810921	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.	PA in the court of Sh. Sunil Kumar, Spl. Judge (NDPS)-01, Central District, Tis Hazari Courts, Delhi.
2.	Ms. Nitima Kapoor EC : 3558	PA in the court of Sh. Sunil Kumar, Spl. Judge (NDPS)-01, Central District, Tis Hazari Courts, Delhi.	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.

Note :-

1. All the above-mentioned PAs are hereby stand relieved from their respective place of posting & further directed to join duty at their transferee stations forthwith.
2. Non-compliance of the transfer and posting orders/immediately proceeding on leave shall be considered deliberate insubordination and the officials shall be placed under suspension and disciplinary action shall be taken against the official, as per rules.



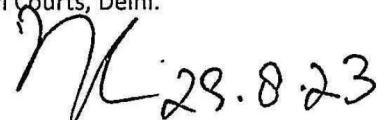
(NAROTTAM KAUSHAL)
PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
DELHI

No. 64718-64728 /Admn-I/P & T/HQs/2023

Dated, Delhi the 29 AUG 2023

Copy forwarded for information and necessary action to:-

1. The Ld. Officer In-charge, Accounts Branch, Central, Tis Hazari Courts, Delhi
2. The Personal Office of the undersigned.
3. The Officer/Official concerned.
4. The Sr. A.O (J) / A.O.(J)/ Admn. Branch, Administration Branch-I, Central, Tis Hazari Courts, Delhi
5. The Dealing Official, Personal File, Administration Branch-I, Central, Tis Hazari Courts, Delhi.
6. The Dealing Official, Leave Section, Room No. 114, Central, Tis Hazari Courts, Delhi.
7. The Dealing Official, ACR Cell, Central, Tis Hazari Courts, Delhi.
8. The Dealing official, Layers, Computer Branch, Central District, Tis Hazari Courts, Delhi.
9. The Web-site Committee, Tis Hazari Courts, Delhi.



PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
DELHI

